



**CENTRAL ADMINISTRATIVE TRIBUNAL  
CHANDIGARH BENCH**

**O.A. No.063/00058/2021**

Chandigarh, this the 21<sup>st</sup> of January 2021

**HON'BLE MRS. AJANTA DAYALAN, MEMBER (A)**

1. Arun Kumar Sahu aged 27 years, designation Chowkidar, Personal No. 15458474, office of Military Hospital, Kasauli (HP)
2. Saurabh Birla aged 32 years designation Washerman, Personal No. 489944, office of Military Hospital, Kasauli (HP)
3. Rattan Lal aged 41 years designation Chowkidar, Personal No. 3995490, office of Military Hospital, Kasauli (HP)
4. Hardev aged 39 years designation Messenger, Personal No. 265733, office of Military Hospital, Kasauli (HP)
5. Sanjay Kumar aged 28 years designation Mate, Personal No. 22090306, office of Military Hospital, Kasauli (HP)
6. Rishi Kapoor Thakur aged 26 years, designation Barber, Personal No. 22090472, office of Military Hospital, Kasauli (HP)
7. Parveen Kumar aged 36 years, designation Chowkidar, Personal No. 6827970, office of Military Hospital, Kasauli (HP)
8. Dharam Pal aged 27 years, designation Safaiwala, Personal No. 15458473, office of Military Hospital, Kasauli (HP)
9. Prince Kumar aged 28 years, designation Mali, Personal No. 22090946, office of Military Hospital, Kasauli (HP)
10. Richa Rani aged 28 years, designation MTS (FS), Personal No. 22090947, office of Military Hospital, Kasauli (HP)
11. Shivani Gupta aged 27 years, designation Wad Sahayika, Personal No. 22090948, office of Military Hospital, Kasauli (HP)
12. Meera Devi aged 49 years, designation MTS (FS), Personal No. 488081, office of Military Hospital, Kasauli (HP)
13. Naresh Kumar aged 42 years, designation Washerman, Personal No. 488155, office of Military Hospital, Kasauli (HP)
14. Madan Singh aged 44 years, designation Safaiwala, Personal No. 6827543, office of Military Hospital, Kasauli (HP)
15. Nasib Chand aged 59 years, designation Carpenter, Personal No.



488165, office of Military Hospital, Kasauli (HP)

16. Hans Raj aged 41 years, designation Boot Maker, Personal No. 488447, office of Military Hospital, Kasauli (HP)

17. Ajay Kumar aged 41 years, designation LDC, Personal No. \_\_\_\_\_, office of Military Hospital, Kasauli (HP)

18. Anita Kumari aged 52 years, designation MTS (FS), Personal No. 488082, office of Military Hospital, Kasauli (HP)

19. Virvati Devi aged 24 years, designation Ward Sahayika, Personal No. 488084, office of Military Hospital, Kasauli (HP)

20. B.S. Gurag aged 27 years designation Chowkidar, Personal No. 6827583, office of Military Hospital, Kasauli (HP)

21. Tara Devi aged 58 years, designation Ward Sahayika, Personal No. 485872, office of Military Hospital, Kasauli (HP)

22. Leela Devi aged 47 years, designation Ward Sahayika, Personal No. 488083, office of Military Hospital, Kasauli (HP)

23. Kamlesh Kumari aged 58 years, designation Ward Sahayika, Personal No. 487365, office of Military Hospital, Kasauli (HP)

24. Om Pal aged 46 years, designation Safaiwala, Personal No. 6827307, office of Military Hospital, Kasauli (HP)

25. Sita Devi aged 46 years, designation MTS (FS), Personal No. 488080, office of Military Hospital, Kasauli (HP)

26. Surasta Devi aged 53 years, designation Ward Sahayika, Personal No. 488086, office of Military Hospital, Kasauli (HP)

27. Lajjavati aged 58 years, designation Ward Sahayika, Personal No. 487348, office of Military Hospital, Kasauli (HP)

28. Ramlal Devi aged 48 years, designation Ward Sahayika, Personal No. 486224, office of Military Hospital, Kasauli (HP)

29. Harish Kumar aged 42 years, designation Chowkidar, Personal No. 15811026, office of Military Hospital, Kasauli (HP)

30. Vibha Vaishya aged 28 years, designation Ward Sahayika, Personal No. 22090979, office of Military Hospital, Shimla Hills, Kasauli (HP) 132202

**....Applicants**

(BY: Mr. Saurabh Bajaj, Advocate)

**Versus**

1. Union of India through its Secretary, Ministry of Finance, New Delhi-110001.
2. The Secretary, Ministry of Defence, Govt. of India, New Delhi-110001
3. Principal Controller of Defence Accounts, Western Command, Chandigarh.
4. The Commandant Military Hospital, Shimla Hills, Kasauli (HP) 132202.

**... .Respondents**

(BY: Mr. Sanjay Goyal, Advocate)

**O R D E R(Oral)****AJANTA DAYALAN, MEMBER (A):**

1. Heard the learned counsel for the applicants. He states that regarding the relief sought in the O.A., all the applicants have already made a representation dated 17.08.2019 (Annexure P-3). Despite that, there is no response from the department and no action has been taken by them.
2. Issue notice to the respondents.
3. Mr. Sanjay Goyal, Sr. Central Govt. Standing Counsel, accepts notices on behalf of all the respondents.
4. At this stage, the learned counsel for the applicants states that he will be satisfied in case directions are issued to the respondents to decide the representation dated 17.08.2019 (Annexure A-3) of the applicants in a time bound manner.



5. The learned counsel for the respondents has no objection to this limited prayer made by learned counsel for the applicants
6. In view of the above, I direct the competent authority amongst the respondents to decide the representation dated 17.08.2019 (Annexure P-3) by passing a reasoned and speaking order as per Rules, Regulations and judgments on the issue by the Hon'ble Courts including the judgment (Annexure P-2) relied upon by the applicants, within three months from the date of receipt of a certified copy of this order.
7. The order so passed shall be communicated to the applicants.
8. Needless to mention that this order does not reflect any expression on the merit of the case.
9. The O.A. is disposed of accordingly. M.A. No. 060/140/2021 also stands disposed of. No costs.

**(AJANTA DAYALAN)  
MEMBER (A)**

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